

ITEM NO.11

COURT NO.2

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).19756/2021

[Arising out of impugned final judgment and order dated 22-10-2021 in WP No.11744/2021 passed by the High Court of Judicature at Bombay at Aurangabad]

RAHUL RAMESH WAGH

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

IA No. 145211/2022 - AMENDMENT OF APPEAL/PETITION/I.A.
 IA No. 145208/2022 - AMENDMENT OF APPEAL/PETITION/I.A.
 IA No. 161602/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 23878/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 114988/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 243223/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 56832/2025 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 68407/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 243215/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 111081/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 285274/2025 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 56837/2025 - CLARIFICATION/DIRECTION
 IA No. 107960/2022 - CLARIFICATION/DIRECTION
 IA No. 156051/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 107967/2022 - EXEMPTION FROM FILING O.T.
 IA No. 235348/2025 - EXEMPTION FROM FILING O.T.
 IA No. 23879/2022 - EXEMPTION FROM FILING O.T.
 IA No. 107961/2022 - EXEMPTION FROM FILING O.T.
 IA No. 293556/2025 - EXEMPTION FROM FILING O.T.
 IA No. 156052/2021 - EXEMPTION FROM FILING O.T.
 IA No. 19520/2022 - EXEMPTION FROM FILING O.T.
 IA No. 289164/2025 - EXEMPTION FROM FILING O.T.
 IA No. 73438/2022 - EXEMPTION FROM FILING O.T.
 IA No. 243218/2023 - EXEMPTION FROM FILING O.T.
 IA No. 285275/2025 - EXEMPTION FROM FILING O.T.
 IA No. 235346/2025 - EXTENSION OF TIME
 IA No. 28258/2022 - INTERVENTION APPLICATION
 IA No. 134970/2022 - INTERVENTION APPLICATION
 IA No. 14583/2025 - INTERVENTION APPLICATION
 IA No. 56833/2025 - INTERVENTION APPLICATION
 IA No. 293238/2025 - INTERVENTION APPLICATION
 IA No. 114696/2022 - INTERVENTION APPLICATION
 IA No. 243221/2023 - INTERVENTION APPLICATION
 IA No. 112860/2022 - INTERVENTION APPLICATION
 IA No. 56829/2025 - INTERVENTION APPLICATION

IA No. 7458/2022 - INTERVENTION APPLICATION
 IA No. 111099/2022 - INTERVENTION APPLICATION
 IA No. 47902/2025 - INTERVENTION APPLICATION
 IA No. 6134/2022 - INTERVENTION APPLICATION
 IA No. 243209/2023 - INTERVENTION APPLICATION
 IA No. 47370/2025 - INTERVENTION APPLICATION
 IA No. 419/2022 - INTERVENTION/IMPLEADMENT
 IA No. 23089/2025 - INTERVENTION/IMPLEADMENT
 IA No. 107957/2022 - INTERVENTION/IMPLEADMENT
 IA No. 68401/2022 - INTERVENTION/IMPLEADMENT
 IA No. 8129/2022 - MODIFICATION OF COURT ORDER
 IA No. 19518/2022 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 156048/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 46811/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION
 IA No. 289162/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION
 IA No. 156049/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS
 IA No. 422/2022 - RECALLING THE COURTS ORDER
 IA No. 107965/2022 - RECALLING THE COURTS ORDER
 WITH
W.P.(C) No. 1316/2021 (X)
 FOR ADMISSION
 IA No. 28202/2022 - AMENDMENT OF THE PETITION
 IA No. 44522/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 44523/2022 - EXEMPTION FROM FILING O.T.
 IA No. 157427/2021 - EXEMPTION FROM FILING O.T.
 IA No. 44897/2022 - EXEMPTION FROM FILING O.T.
 IA No. 44895/2022 - INTERVENTION APPLICATION
 IA No. 1261/2022 - INTERVENTION APPLICATION
 IA No. 157430/2021 - STAY APPLICATION
 T.C.(C) No. 25/2022 (III)
 T.C.(C) No. 26/2022 (III)
 T.C.(C) No. 29/2022 (III)
 T.C.(C) No. 28/2022 (III)
 T.C.(C) No. 27/2022 (III)
 T.C.(C) No. 30/2022 (III)
 T.C.(C) No. 31/2022 (III)
MA 323/2022 in SLP(C) No. 20160/2021 (IX)
 FOR CLARIFICATION/DIRECTION ON IA 18311/2022
 FOR EXEMPTION FROM FILING O.T. ON IA 18313/2022
 IA No. 18311/2022 - CLARIFICATION/DIRECTION
 IA No. 18313/2022 - EXEMPTION FROM FILING O.T.
W.P.(C) No. 141/2022 (X)
 IA No. 31332/2022 - INTERVENTION/IMPLEADMENT
 IA No. 30425/2022 - STAY APPLICATION
W.P.(C) No. 184/2022 (X)
 FOR EX-PARTE STAY ON IA 39000/2022
 IA No. 39000/2022 - EX-PARTE STAY
W.P.(C) No. 238/2022 (X)
 FOR GRANT OF INTERIM RELIEF ON IA 49974/2022
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 49985/2022

FOR EXEMPTION FROM FILING O.T. ON IA 60983/2022
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 69012/2022
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 69013/2022
 FOR INTERVENTION APPLICATION ON IA 92907/2022
 FOR INTERVENTION APPLICATION ON IA 92911/2022
 FOR INTERVENTION APPLICATION ON IA 93235/2022
 IA No. 69013/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 49985/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 60983/2022 - EXEMPTION FROM FILING O.T.
 IA No. 49974/2022 - GRANT OF INTERIM RELIEF
 IA No. 92911/2022 - INTERVENTION APPLICATION
 IA No. 92907/2022 - INTERVENTION APPLICATION
 IA No. 69012/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
W.P.(C) No. 207/2022 (X)
 FOR STAY APPLICATION ON IA 43322/2022
 FOR APPLICATION FOR PERMISSION ON IA 49736/2022
 FOR EXEMPTION FROM FILING O.T. ON IA 60972/2022
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 69654/2022
 IA No. 49736/2022 - APPLICATION FOR PERMISSION
 IA No. 60972/2022 - EXEMPTION FROM FILING O.T.
 IA No. 69654/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 43322/2022 - STAY APPLICATION
W.P.(C) No. 250/2022 (X)
 FOR EXEMPTION FROM FILING O.T. ON IA 60953/2022
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 68623/2022
 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 68626/2022
 FOR INTERVENTION APPLICATION ON IA 69028/2022
 FOR PERMISSION TO FILE AMENDED WRIT PETITION ON IA 169072/2022
 IA No. 68626/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 60953/2022 - EXEMPTION FROM FILING O.T.
 IA No. 69028/2022 - INTERVENTION APPLICATION
 IA No. 68623/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 169072/2022 - PERMISSION TO FILE AMENDED WRIT PETITION
W.P.(C) No. 278/2022 (X)
 FOR EXEMPTION FROM FILING O.T. ON IA 74532/2022
 FOR INTERVENTION APPLICATION ON IA 74862/2022
 FOR impleading party ON IA 75226/2022
 FOR INTERVENTION/IMPLEADMENT ON IA 75226/2022
 FOR INTERVENTION APPLICATION ON IA 76964/2022
 FOR impleading party ON IA 77911/2022
 FOR INTERVENTION/IMPLEADMENT ON IA 77911/2022
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 77916/2022
 FOR INTERVENTION APPLICATION ON IA 77992/2022
 FOR INTERVENTION APPLICATION ON IA 126486/2022
 FOR MODIFICATION OF COURT ORDER ON IA 127056/2022
 IA No. 77916/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 74532/2022 - EXEMPTION FROM FILING O.T.

IA No. 77992/2022 - INTERVENTION APPLICATION
 IA No. 76964/2022 - INTERVENTION APPLICATION
 IA No. 74862/2022 - INTERVENTION APPLICATION
 IA No. 126486/2022 - INTERVENTION APPLICATION
 IA No. 77911/2022 - INTERVENTION/IMPLEADMENT
 IA No. 75226/2022 - INTERVENTION/IMPLEADMENT
 IA No. 127056/2022 - MODIFICATION OF COURT ORDER
W.P.(C) No. 365/2022 (X)
 FOR STAY APPLICATION ON IA 73560/2022
 FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
 169363/2022
 IA No. 169363/2022 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS
 IA No. 73560/2022 - STAY APPLICATION
W.P.(C) No. 309/2022 (X)
 FOR STAY APPLICATION ON IA 65095/2022
 IA No. 65095/2022 - STAY APPLICATION
W.P.(C) No. 650/2022 (X)
 IA No. 137163/2022 - AMENDMENT IN CAUSE TITLE
 IA No. 126199/2022 - EXEMPTION FROM FILING O.T.
 IA No. 117238/2022 - EXEMPTION FROM FILING O.T.
 IA No. 126193/2022 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
W.P.(C) No. 896/2022 (X)
 FOR ADMISSION.
W.P.(C) No. 1001/2022 (PIL-W)
 FOR EXEMPTION FROM FILING O.T. ON IA 172925/2022
 IA No. 172925/2022 - EXEMPTION FROM FILING O.T.
Diary No(s). 46401/2024 (PIL-W)
 FOR CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS ON IA
 271029/2024
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 25488/2025
 IA No. 271029/2024 - CONDONATION OF DELAY IN REFILEING/CURING THE
 DEFECTS
 IA No. 25488/2025 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
W.P.(C) No. 33/2025 (X)
 FOR EXEMPTION FROM FILING O.T. ON IA 14916/2025
 IA No. 14916/2025 - EXEMPTION FROM FILING O.T.
W.P.(C) No. 29/2025 (PIL-W)
 FOR ADMISSION
W.P.(C) No. 187/2025 (X)
 FOR EXEMPTION FROM FILING O.T. ON IA 56262/2025
 FOR AMENDMENT OF THE PETITION ON IA 81448/2025
 IA No. 81448/2025 - AMENDMENT OF THE PETITION
 IA No. 56262/2025 - EXEMPTION FROM FILING O.T.
W.P.(C) No. 471/2025 (PIL-W)
 IA No. 116388/2025 - EXEMPTION FROM FILING O.T.
 IA No. 116387/2025 - STAY APPLICATION
CONMT.PET.(C) No. 774/2025 in W.P.(C) No. 980/2019 (X)
 IA No. 285335/2025 - EXEMPTION FROM FILING O.T.

Date : 19-11-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.
Mr. Amol B. Karande, AOR
Mr. Sudip Chandra, Adv.
Mr. Mahesh B Karande, Adv.
Mr. Varun Singh, Adv.
Mr. B Lakshmi Pallesh, Adv.
Mr. Narendar Rao Thaneer, Adv.
Mr. Gaurav Maver, Adv.
Ms. Aditi, Adv.

Mr. Shirish K. Deshpande, AOR
Ms. Rucha Pravin Mandlik, Adv.
Mr. Raghav Arora, Adv.
Mr. Govind Karwa, Adv.
Mr. Viraj Parakh, Adv.

Mr. Ayush Choudhary, Adv.
Mr. Kartik Yadav, Adv.
Mr. Gautam Awasthi, AOR

Mr. Shashibhushan P. Adgaonkar, AOR

Mr. Kailas Bajirao Autade, AOR

Mr. Vatsalya Vigya, AOR

Mr. Devanshu Yadav, Adv.
Ms. Anzu. K. Varkey, AOR
Mr. Deepak Singh, Adv.

Ms. Bharti Tyagi, AOR

Mr. Rahul Joshi, AOR

By Courts Motion

Mr. Hrishikesh Chitale, Adv.
Mr. Kaustubh Kadasne, Adv.
Mr. Sumit Kumar, Adv.
Mr. Chandra Prakash, AOR

Mr. Sattyendra Muley, Adv.
Mr. Vaibhav Yeshwant Kulkarni, AOR

Mr. Vijay Pal, Adv.

Mr. Umang Tripathi, Adv.
 Mr. Rakesh Kumr, Adv.
 Mr. Deepankar, Adv.
 Mr. Ashwani Kumar, Adv.
 Mr. Prabhu Razdan, Adv.
 Mrs. Nisha Rani, Adv.
 Mr. Kailash Prashad Pandey, AOR

Mr. Anil V Anturkar, Sr. Adv.
 Mr. Arvind Datar, Sr. Adv.
 Mr. Devdatt Palodkar, Adv.
 Mr. Abhay Anil Anturkar, Adv.
 Mr. Aditya Ajgaonkar, Adv.
 Mr. Dhruv Tank, Adv.
 Mr. Aniruddha Awalgaonkar, Adv.
 Mr. Sarthak Mehrotra, Adv.
 Ms. Surbhi Kapoor, AOR
 Mr. Bhagwant Deshpande, Adv.
 Ms. Subhi Pastor, Adv.

Mr. Abhay Anil Anturkar, Adv.
 Mr. Dhruv Tank, Adv.
 For M/S. Dr.R.R. Deshpande and Associates, AOR

Dr. Arvind S. Avhad, AOR

Mrs. Indra Jaisingh, Sr. Adv.
 Mr. Pawan Kumar Singh, Adv.
 Mr. Pankaj Kumar Singh, Adv.
 Mr. Kamal Kumar Pandey, Adv.
 Mr. Vivek Vishnoi, Adv.
 Mr. Sanjeet Shukla, Adv.
 Mr. Sk Warish Ali, Adv.
 Ms. Kanika, Adv.
 Mr. Raj Singh Rana, AOR

Ms. Lakshmi Ramamurthy, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General
 Mr. Harmeet Singh Ruprah, D.A.G.
 Ms. Mrinal Gopal Elker, AOR
 Mr. Abhimanyu Singh -g.a., Adv.
 Mr. Chinmoy Chaitanya, Adv.
 Ms. Arushi Kulshrestha, Adv.

Mr. Balbir Singh, Sr. Adv.
 Mr. Amol Nirmalkumar Suryawanshi, AOR

Mr. Anand Dilip Landge, AOR

Mr. Kartik Seth, Adv.
 Ms. Shilpa Saini, Adv.

Mr. Raghav Sharma, Adv.
Mr. Shubhankar Singh, Adv.
Mr. Lakshmi Kant Srivastava, Adv.
Mr. K. M. Abish, Adv.
For M/s Chambers Of Kartik Seth, AOR

Ms. Bharti Tyagi, AOR

Mr. Tushar Mehta, Solicitor General
Mr. Shekhar Naphade, Sr. Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Mr. Adarsh Dubey, Adv.

Mr. Kailas Bajirao Autade, AOR

Mr. Shantanu Krishna, AOR
Mr. Ankit Mishra, Adv.
Ms. Vaishnavi Srivastava, Adv.

Ms. Indira Jai Singh, Sr. Adv.
Dr. Vinod Kumar Tewari, AOR
Mr. Pawan Kumar Shukla, Adv.
Mr. Pankaj Kumar Singh, Adv.
Ms. Priyanka Dubey, Adv.
Ms. Saumya Mishra, Adv.
Mr. Ravi Ketan, Adv.
Mr. Sahil Singhal, Adv.
Mr. Bhavya Goyal, Adv.

Mr. Nikhil Jain, AOR
Mr. Prashant Shrikant Kenjale, AOR
Mr. Anilendra Pandey, AOR

Mr. Sattyendra Muley, Adv.
Mr. Vaibhav Yeshwant Kulkarni, AOR

Dr. Rajasaheb Patil, Adv.
Mrs. Supriya Wankhede, Adv.
Ms. Alpana Sharma, AOR

Mr. Amrish Kumar, AOR

Dr. Arvind S. Avhad, AOR
Mr. Rishabh Singh, Adv.

Mr. Narender Hooda, Sr. Adv.
Mr. Amol B. Karande, AOR

Mr. Gaurav Maver, Adv.
Mr. Narender Rao Thaneer, Adv.
Mr. B Lakshmi Pallesh, Adv.
Mr. Mahesh B Karande, Adv.
Mr. Yuvraj Nandal, Adv.
Ms. Tannu, Adv.
Ms. Aditi, Adv.

Mr. Apoorv Shukla, AOR

Mr. Abhay Anil Anturkar, Adv.
Mr. Dhruv Tank, Adv.
Mr. Bhagwant Deshpande, Adv.
Ms. Subhi Pastor, Adv.
For M/S. Dr. R.R. Deshpande and Associates, AOR

Mr. Kailas Bajirao Autade, AOR

Mr. Devdatt P., Adv.
Mr. Chirag Zanwar, Adv.
Mr. Anoop, Adv.
Mr. Shashibhushan P. Adgaonkar, AOR

Mr. Nishanth Patil, AOR

Mr. Ranbir Singh Yadav, AOR

Mr. Kailas Bajirao Autade, AOR

M/S. Lambat & Legiteam, AOR

Mr. Shakul R.Ghatole, Adv.
Ms. Jaikriti S. Jadeja, AOR

Mr. Randhir Kumar Ojha, AOR

Mr. Samrat Krishnarao Shinde, AOR

Mr. Ravindra Sadanand Chingale, AOR
Dr. Ravindra Chingale, Adv.
Mr. Anand Sutar, Adv.
Ms. Sumbul Ausaf, Adv.
Dr. Rakesh Kumar, Adv.
Mr. Sanjay Kumar Mishra, Adv.

Mr. Deepkaran Dalal, AOR
Mr. Raunaq Dalal, Adv.

Ms. Mehaak Jaggi, AOR
Mr. Anant Prakash, AOR
Mr. Arpit Gupta, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List on 25.11.2025(NMD).

**(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR**

**(PREETHI T.C.)
ASSISTANT REGISTRAR**